

NOMINATION OF CASES BY HON'BLE THE CHIEF JUSTICE ON 24/08/2015

S rl. N o.	Crl. Revision	Criminal Appeal	Govt Appe al/Ap peal U/S 372	Crl. U/ S 482/407 etc.	Particular of Lower Court Case of both Column 2 and 3	Date of Hon'ble Court's order regarding connection
1	2	3	4	5	6	7
1	1283/03	1970/03 (SJ)	-	-	S.T. No. - 146/01 U/s 304 IPC State Vs. Ashok Distt. - Ghazipur	07/05/03
2	697/03	5456/02 (SJ)	-	-	S.T. No. - 361/95 U/s 302 read with section 34 of IPC State Vs. Ramsundar and others Distt. - Deoria	13/03/03
3	2081/04	1068/04 (SJ)	-	-	S.T. No. -32/1987 U/s 304/149 IPC, 325/149 IPC & 323/149/147 IPC State Vs. Ram Iqbal and others Distt. - Bhadohi	25/08/14 passed in correction application no. 267564 of 2014
<p>Lay/List all the connected cases before appropriate Court dealing with the leading cases mentioned in the column 3 above.</p>						

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Sr l. N o.	Crl. Appeal U/ S 372	Criminal Appeal	Govt Appe al	Crl. Revisio n U/S 482/407 etc.	Particular of Lower Court Case of both Columns 2 and 3	Date of Hon'ble Court's order regarding connection
1	2	3	4	5	6	7
1	2189/2010 DB	932 of 2010 SB			ST No. 544 of 2007 State Vs Rudra Pratap Singh & 3 Ors U/S 307,324&352 IPC Allahabad	19/04/10
2	6942/2010 DB	6981 of 2010 SB			ST No. 33 of 2006 State Vs Sarvesh Kumar & 3 Ors U/S 498-A,307 & 506 IPC Bhadohi	05/01/11
3	7642/2010 DB	7471 of 2010 SB			ST No. 89 of 2008 State Vs Chandra Shekhar & Anr U/S 362, 366A & 376 IPC Jalaun	29/11/10
4	7725/2010 DB	7013 of 2010 SB			ST No.801 of 2008 State Vs Bhupendra & 2 Ors U/S 363,366 & 376 IPC Bijnor	03/12/10
5	2457/2011 DB	1548 of 2011 SB			ST no.1540 of 2008 State Vs Surendra pal Singh & 2 Ors U/S 147,148,149,307,324 & 506 IPC Muzaffar Nagar	26/04/11
6	2589/2011 DB	2154 of 2011 SB			ST No. 683 of 2007 State Vs Neeraj U/S 498-A, 321, 324, 307, 406 & 420 IPC Muzaffar Nagar	02/05/11
7	314/2013 DB	3896 of 2013 SB			ST No. 222 of 2005 State Vs Hardwari U/S 148, 307, 149 & 324 IPC Mathura	11/09/13
Lay/List all the connected cases before appropriate Court dealing with the leading cases mentioned in the column 2 above.						